

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.16
(IB)-1446(PB)/2018

IN THE MATTER OF:

Dena Bank Petitioner/Applicant
Vs.	
M/s. Rathi Super Steels Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 14.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator	:	Mr. Pushpendra S. Bhadoriya, Adv. Along with Mr. Harish Chander Arora, Liquidator
For the Applicant	:	Mr. Anisha Jain, Adv.
For the Respondent	:	Mr. Nitish Kant Sharma, Adv. For the R-1 in CA-2588/2019 Mr. Prabal Mehrotra and Mr Sarvapriya Makkar, Mr. Atul S mathur, Advs. for the R-4 in CA-2588/2019 Mr. Amit Dhall, Adv. for the R-6 in CA-2588/2019

ORDER

New IA-2190/2024

1. Ld. Counsel Mr. Pushpendra S. Bhadoriya appeared on behalf of the Liquidator along with the Liquidator Mr. Harish Chander Arora.

2. We direct the Liquidator to give full details of all the amounts that have been realized so far and distributed from the date on which the liquidation order was passed. The same should be captured in a chart form so as to enable us to update our data on the liquidation proceedings. This progress report and a chart as mentioned above should also be circulated to other Insolvency Professionals so that they follow a uniform and standard form of presentation of amounts realized under liquidation proceedings.

3. Copy of this order be also sent to IBBI for appropriate action at their end.

4. At request and with consent of the parties, list the matter for a physical hearing **on 09.07.2024.**

CA-2588/2019

Liquidator is directed to amend the cause title properly.

At request and with consent of the parties, list the matter for a physical hearing **on 09.07.2024.**

IA-1126/2023

At request and with consent of the parties, list the matter for a physical hearing **on 09.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Vinod Arora – 14.05.2024